

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 371 of 1997

Thursday, this the 13th day of March, 1997.

CORAM

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

HON'BLE MR K RAMAMOORTHY, ADMINISTRATIVE MEMBER

K. Sureshkumar, S/o TS Karthikeyan Thampi,  
Station Master Grade II,  
Southern Railway, Thenmalai.  
Residing at: 'Mandaram', Door No.25-D,  
Sastri Nagar, South Karamana,  
Trivandrum.

... Applicant

By Advocate Mr TCG Swamy.

Vs.

1. Union of India through  
the General Manager,  
Southern Railway, Madras-3.
2. The Divisional Railway Manager,  
Southern Railway,  
Madurai Division, Madurai.
3. The Divisional Personnel Officer,  
Southern Railway,  
Madurai Division, Madurai.
4. Shri Govindaraj,  
Senior Divisional Commercial Manager,  
Southern Railway,  
Madurai Division, Madurai-10.
5. Shri Sreekumar,  
Divisional Operations Manager,  
Southern Railway,  
Madurai Division, Madurai -10.
6. Shri Yaddiah,  
Senior Divisional Signal & Telecommunication Engineer,  
Southern Railway,  
Madurai Division, Madurai -10.
7. Shri Ramasamy Naidu,  
Divisional Personnel Officer,  
Southern Railway,  
Madurai Division, Madurai -10.

By Advocate Mrs Sumathi Dandapani.

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The application having been heard on 13th March, 1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks leave to withdraw the application with freedom to file a proper application. Preserving freedom to do so, we grant leave and dismiss the application as withdrawn. No costs.

Dated the 13th March, 1997.

  
K. RAMAMOORTHY  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

trs.